

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3853
ANSWERED ON:21.08.2003
DISPOSAL OF ASSETS OF BSCL UNITS
AJIT KUMAR PANJA

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the names and locations of closed units of Burn Standard Company Limited, whose assets are yet to be disposed of;
- (b) whether BSCL has to incur Rs.3.00 crore per annum for security and maintenance purpose from its internal generation/working capital which has become an impending factor for the growth of the operating units of BSCL;
- (c) whether there is a demand that the above cost of Rs.3.00 crore may be reimbursed by the Government to the BSCL as these units were closed down by the directive of the Union Government and not by the decision of BSCL; and
- (d) if so, the reaction of the Government thereon and the action Government propose to take in this matter and when?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SUBODH MOHITE)

(a) The closed units of Burn Standard Company Ltd. whose assets are yet to be disposed of are:-

- (i) Raniganj Group of Works including No.2 Works, Raniganj, Burdwan; Lalkoti Works in Raniganj, Burdwan; Durgapur Works in Burdwan and Ondal Works, Ondal, all in West Bengal.
- (ii) Gurfurbari Works in Distt. Dhanbad, Jharkhand.
- (iii) Jabalpur Works in Jabalpur, M.P.
- (iv) Niwar Works in Niwar, M.P.
- (v) Jellingham Yard in West Bengal.

(b) The company has reported that it had incurred an expenditure of Rs.1.10 crore during 2002-03 for security and maintenance of these units.

(c) & (d): While the company had proposed an amount of Rs.1.00 crore for maintenance of these units for 2003-04, it was felt that with reduction in manpower through VRS, the company should have sufficient saving to meet these expenses. Further the company has been advised to minimize the expenditure on closed units.